

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-07-2024 AT 10:30 AM**

CP No. 41/241/HDB/2024
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. Rishi Pratap Bhasin (A1),
Mr. Yogesh Shantiram Patil (A2) & another

...Petitioner

AND

M/s. Inisan Institute of Insurance Surveyors and
Loss Assessors & 08 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Prithu Garg, for Petitioner present through Video Conference.

Issue Notice to the respondent through registered/speed post within three days and also by e-mail and counter if any to be filed by the respondent. Call on 30.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)